

**Estimates for improvement of Guntur
and Kurnool Bye-passes**

2483. SHRI T. BALA GOUD : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether Government of Andhra Pradesh has sent estimates totalling Rs. 3.81 crore for improving Guntur and Kurnool bye-passes which are in very bad shape; and

(b) if so, the details thereof and reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Yes, Sir.

(b) Estimate for Guntur Bye-pass has been returned to the State Government as the work is not included in the Seventh Five-Year Plan. Estimate for Kurnool Bye-pass has been returned to the State Government as the work is not included in the Annual Plan for 1987-88.

**Guidelines Evolved by National Conference
on Film Certification**

2484. SHRI K. RAMAMURTHY :
SHRI GURUDAS KAMAT :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details of fresh guidelines evolved by the National Conference on Film Certification held on January 6, 1987 at Bombay;

(b) The details of recommendations about the composition of Censor Boards and in regard to interpolation etc.; and

(c) the action being taken on them ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAH) : (a) The National Conference on Film Certification has *inter-alia* recommended for consideration of the Government, the following suggestions ;

(i) Scenes showing involvement of children in violence either as victims or as perpetrators—or showing child abuse and physically and mentally handicapped persons are not presented in a manner which is needlessly prolonged or exploitative in nature.

(ii) The exiting guideline that, "pointless or avoidable scenes of violence, cruelty and horror are not shown" should be broadened to cover the evil of drug addiction:

(iii) Scenes involving sexual violence against women like attempt to rape, rape, gang rape, murder or any other form of molestation are not presented in a manner which is needlessly prolonged or has the effect of being titillating.

(iv) Visuals or words which promote obscurantist, anti-scientific and anti-rational attitudes are not presented.

(b) While the National Conference did not make any specific recommendation regarding the composition of the Central Board of Film Certification, it made the following suggestions regarding the checking of interpolation in films :

(i) The laboratory processing prints, should be prosecuted, alongwith the producer.

(ii) The laboratory should certify number of prints made on or before the date of certification.

(iii) The laboratory should certify that cuts suggested by the Board have been carried out in all prints.

(iv) The minimum fine for interpolation, should be raised to Rs. 1 lakh.

(v) The certificate of the film should be cancelled, if interpolation is proved even on a single print.

(vi) Theatre license should be suspended, immediately on seizure of prints.

(vii) If the film is seized for interpolations, the director of the film should be black-listed.

(viii) The producer, should be asked to give a second video copy to the CBFC.

(ix) The cuts, prescribed for each film should be given wide publicity.

(x) An Enforcement Cell, should be set up for speedy and effective implementation.

(c) The suggestions/recommendations of the National Conference on Film Certification are under consideration.

Unfilled Seats for SCs/STs in IITs

2485. SHRI K. RAMA MURTHY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether 240 seats in B. Tech. course of Indian Institutes of Technology at Kharagpur, Kanpur, Delhi, Bombay and Madras reserved for SC/ST students remain unfilled year after year and if so, the reasons for the same; and

(b) the steps being taken to ensure that these seats are filled by students from these communities?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) and (b). A part of the seats reserved for SC/ST students in B.Tech. courses at the five Indian Institutes of Technology (IITs) remain unfilled. Several measures such as lower cut-off point in the Joint Entrance Examinations and conduct of preparatory courses have been adopted by IITs for improving the intake of these students.

National Committee on Rural Institutes

2486. SHRI K. RAMAMURTHY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the findings of the National Level Committee on Rural Institutes headed by a member of the University Grants Commission; and

(b) the action taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) and (b). The task of preparation of a detailed project report for the formulation of the scheme for the development of rural institutes/universities and for setting up of a Central Council of Rural Institutes as envisaged in the National Policy on Education—1986, was assigned to the Educational Consultants India Limited, A Working Group under the Chairmanship of Dr. M. Aram, formerly Vice-Chancellor of Gandhigram Rural Institute and presently a member of the University Grants Commission was constituted to assist Educational Consultants India Limited in preparation of the project report.

It has been recommended in the report submitted by Educational Consultants India Limited that the new pattern of rural institutes will be an instrument of social change. It will be community based with emphasis on micro level planning at the grass root level. The academic programmes of the rural institutes will be work-oriented with emphasis on self-employment. The rural institutes will preferably be composite in character, combining programmes from primary to higher education. The institutes will lay emphasis on an educational package comprising teaching, research and extension. Extension programmes will be so developed as to make a real and quantifiable impact upon the development process in the selected blocks.

Action has been initiated for the formulation of a detailed scheme for the implementation of the programme for the development of rural institutes in the light of the recommendations made in the report.